Court-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 16 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February, 2017, 10.30 A.M

Name of the Company	Sree Equipment Fina -Versus-	ance Ltd	
	Sree Metaliks Limite	d	
Under Section	14	W.	I.B.C
SI. Name & Design	nation of Authorized	Appearing on behalf	Signature with date
No. Representative (IN CAPITAL LETTERS)	of	
1. MITU PODDA 2. VINOD KOTI	TARI, PLS	SREI Epipner, Finance	28.02.2017
3. S.M. Gupta	, Interior Resolution	· Prefessional	Aufrta 28/2/17
		ORDER	

ORDER

Ld. Pr. CS for the Petitioners and the IRP are present.

IRP, Shri S.M.Gupta, has informed that meeting of the Committee of the Creditors was held on 27/02/2017 and report is to be filed within two days. Sri Gupta, IRP is directed to file the report of the meeting of the Committee of the Creditors.

List the matter on 07/03/2017 for further order.

(S. Vijayaraghavan)

Member (T)

(Vijai Pratap Singh)

Sd1-

Member (J)